

OFFICE OF THE DISTRICT LEGAL SERVICES AUTHORITY,
KENDRAPARA.

OFFICE ORDER NO. 05 DATED 28.04.2021.

LIST OF CANDIDATE SELECTED FOR THE POST OF JUNIOR CLERK/ JUNIOR
CLERK-CUM-TYPIST IN DLSA/TLSC UNDER DLSA, KENDRAPARA IN
PERSUANT TO ADVERTISEMENT No. 1 DATED 05th DAY OF FEBRUARY, 2021.

Sl. NO.	Name of the Candidate	Roll No.	Category
1	Satyabrata Patra	JC- 48	SEBC

sdlr.
District & Sessions Judge-cum-Chairperson,
District Legal Services Authority,
Kendrapara.

Memo No. 520 Dated 28.04.2021.

Copy forwarded to the Registrar, Civil Courts, Kendrapara to give direction to the System Assistant, Civil Courts, Kendrapara to upload the Final Result in the District Court website for information with punch line "LIST OF CANDIDATE SELECTED FOR THE POST OF JUNIOR CLERK/ JUNIOR CLERK-CUM-TYPIST IN DLSA/TLSC UNDER DLSA, KENDRAPARA IN PERSUANT TO ADVERTISEMENT No. 1 DATED 05th DAY OF FEBRUARY, 2021".

Am
Secretary, 28/04/2021
District Legal Services Authority,
Kendrapara.

Memo No. 521 Dated 29.04.2021.

Copy forwarded to the District Informatics Officer, NIC, Kendrapara to upload the Final Result in the District website for information with punch line "LIST OF CANDIDATE SELECTED FOR THE POST OF JUNIOR CLERK/ JUNIOR CLERK-CUM-TYPIST IN DLSA/TLSC UNDER DLSA, KENDRAPARA IN PERSUANT TO ADVERTISEMENT No. 1 DATED 05th DAY OF FEBRUARY, 2021".

sdlr
Secretary,
District Legal Services Authority,
Kendrapara.